## GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF DEFENCE LOK SABHA UNSTARRED QUESTION NO.1029 TO BE ANSWERED ON THE 22<sup>ND</sup> JULY, 2016

## **ROAD CONSTRUCTION BY BRO**

## 1029. SHRI JUGAL KISHORE:

Will the Minister of DEFENCE j{kk ea=h be pleased to state:

(a) whether complaints have been received by the Government regarding delay in the roads construction by Border Road Organisation (BRO) in Jammu and Kashmir;

(b) if so, the details thereof;

(c) whether any responsibility has been fixed by the Government in this regard; and

(d) if so, the details thereof?

## A N S W E R

MINISTER OF DEFENCE

j{kk ea=h

(SHRI MANOHAR PARRIKAR) 1/4Jh euksgj ijhZdj1/2

(a) & (b): Yes, Madam. Complaints / representations have been received regarding the delay in the road construction by BRO in Jammu and Kashmir for the following roads:

Name of Road	Present Status
Nimmu-Padam-Darcha	The road Nimmu-Padam-Darcha is of length 298.53 Km which is presently under construction to Double lane specification. Out of which 23.83 Km to double lane specifications and 58.02 Km single lane specification have been completed. The completion date is 2019.
Yarlung-Niraq alternate route km 0 to 34.	The road Yarlung to Niraq of length 34.50 km, out of which 13.13 km to single lane specification is completed. The completion date is 2020.

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There are certain delays in the execution of road projects mainly due to the following reasons:

- (i) Delay in Forest / Wildlife clearance.
- (ii) Hard rock stretches.
- (iii) Limited working season.
- (iv) Difficulties in availability of construction material.
- (v) Delay in land acquisition.

(c) & (d): Nobody could be blamed for the delay due to the above reasons. However, compensation for delay from contractors is levied as per the provision of Contract wherever applicable.

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